Declaration of Assets and Liabilities

Year: 2021-22

I, Subodh Kumar Jaiswal, Son of Gouri Shankar Bhagat, aged 56 years, belonging to Bihar Legislative Assembly Secretariat Service and presently working as Under Secretary, Bihar Legislative Assembly give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. <u>Details of movable assets</u>

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S) Pinki Kumari (Wife)	Dependant-1 Name	Dependant -2 Name	Depen dant-3 Name
(i)	Cash	40,000/-	95,000/-	N.A	N.A	N.A
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	Bank S/B Rs.1425472.00 (As On 10.02.2022) PPF A/C Rs 374235.00 (As on 10.02.2022)	Bank S/B Rs. 1738686.92 (As On 10.02.22)	N.A	N.A	N.A
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	N.A	N.A	N.A
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC of Sum assured Rs100000.00, Rs100000.00 & Rs30,000.00	(i) LIC of Sum assured Rs200000.00 (ii) P.O. MIS- Rs. 450000.00 (iii) P.O. R.D Rs. 500000.00 (iv) P.O. S.B. Rs. 2834.00	N.A	N.A	N.A
(v)	Motor Vehicles (details of make, etc.)	Car -Maruti Baleno Make -2018	Scooty Hero Make 2011	N.A	N.A	N.A
(vi)	Jewelry (give details of weight and value)	NIL	513 Gram (Gold) Silver-2.00 Kg	N.A	N.A	N.A
(vii)	Other assets, such as values of claims / interests	NILL	NIL	N.A	N.A	N.A

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

^{*} Dependant here means a person substantially dependent on the income of the employee.

B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

Sr. No.		Self	Spouse Name(S) Pinki Kumari	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name	
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	(i)Saurh (Khagaria) Khata-95 17 Kattha (ii) Saurh (Khagaria) Khata 95 & 82 ½ of 46 kattha Rs.3,05,000 Approx. (iii)Jhanjhara Khata- 134, 170,155 ½ of 48 kattha Rs. 305000 approx	Sabour Bhagalpur khata-925 4 Kattha Rs. 860000/- Approx.	N.A	N.A	N.A	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value Kairia (Khagari Khata-230 &197 ½ of 8 kattha Rs. 85000 Approx		NIL	N.A	N.A	N.A	
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	Rukanpura, Patna 1 kattha 13 Dhur Rs.2060000/- Holding no. 650A/316	N.A	N.A	N.A	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Ashiana Road, Patna. Holding No654/1/402 1298 Sq. Ft. Rs.25,10,000/-	Bhikhanpur, Bhagalpur Ward-32, Holding No. 51/A 1170Sq.Ft. Rs21,10,000	N.A	N.A	N.A	
v)	Others (such as interest in property)	NIL	NIL	N.A	N.A	N.A	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 10 February 2022 Loan recovered on November, 2021		
(a)	(i) Loans from Banks	Rs. 8,40,000/- from SBI Loan A/C No30364982669			
	(ii) Loans from financial institutions	Rs. 5,00,000/- from LIC HFL (Spouse) Loan A/C No 211800000197	1,00,917.79 (Aprox)		

	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	N.A		
	(b) dues to departments dealing with supply of water	NIL	N.A		
	(c) dues to departments dealing with supply of electricity	NIL	N.A		
	(d) dues to departments dealing with telephones	NIL	N.A		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	N.A		
	(f) Other dues, if any	NIL	N.A		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account	Self - Rs. 2,90,722.00 A/Y - 2021-2022 PAN No. ABOPJ 5131G Spouse- Rs. Nil	N.A		
	Number (PAN)]	A/Y- 2021-2022 PAN No. CALPK 3478D			
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	N.A		
	(iii) Sales Tax [Only in case of proprietary business]	NIL	N.A		
	(iv) Property Tax	NIL	N.A		

C. <u>Personal Detail</u>

GPF/CPF/PRAN No.	:-	PTS	5/BLA	-81				7		
Gender	:-	M (M/F)								
Date of Birth	:-	0	1	1	0	1	9	6	5	(DD/MM/YYYY)
Class/Group	:-	Α			(A/B/C)] ,,,,
Cadre :-		Bihar Legislative Assembly Service								
		(Full	Name 6	e.g. B.	A.SB	ihar A	dminis	trative	Service	e,
		B.S.	S Bih	ar Se	cretaria	at Serv	ice et	c.)		
Home District	:-	KHAC	SARIA							

I hereby declare that the above details are true to the best of my

knowledge and belief.

Date: 11.2.2022.

Signature 11.2.2022

Name of Employee: Subodh Kumar Jaiswal

Designation: Under Secretary,

Bihar Legislative Assembly, Patna Department: Bihar Legislative Assembly, Patna

Note:

Place : PATNA

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.